

Unstarred Question 637 given in the Rajya Sabha on the 27th November, 1974 and state :

(a) the names of persons, organisations and clubs which have raised objections to acquisition and taking-over of some premises for the widening of Lansdowne Road in Calcutta by the Calcutta Metropolitan Development Authority :

(b) the details of the premises which are required for the purpose ; and

(c) the criteria being followed by CM DA for evicting people from areas required for widening of roads and provision of other civic amenities ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) to (c) The information is being collected and will be laid on the Table of the Rajya Sabha in due course.

New Rice Milling Technology

606. SHRIMATI RATHNABAI SREENIVASA RAO : SHRIMATI PRATIBHA SINGH : SHRIMATI SUSHILA SHANKAR ADIVAREKAR .

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that a new rice milling technology has been developed by the Paddy Processing Research Centre at Tiruvarur ;

ib) if so, the detail thereof ; and (c) by when it is proposed to apply this new technology on a trial basis ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE) : (a) to (c) A statement is laid On the Table of the Sabha.

Statement

(a) to (c) The main contribution made by the Paddy Processing Research Centre consists in demonstrating the use of Rubber Roll dehusker and centrifugal type dehusker along with simple cleaners and paddy separators for a smaller milling capacity and restricting the use of hullers to polishing of rice only. The improved technology is designed to replace the huller and to produce a higher out-turn of rice of superior quality, besides bran richer in oil. It has also developed techniques for the preservation of moist paddy by salt treatment, and

securing higher out-turn in respect of parboiled rice by the use of Sodium Chromate in the cold water soaking of paddy. These techniques are under evaluation and are being followed up.

607. [Transferred to the 10th December, 1974]

Cost of Plinth area for the Low, Middle Income group Flats of DDA in Naraina/Munirka

608. DR. K. MATHEW KURIAN : SHRI P. K. KUNJACHEN :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the cost per sq. ft. of plinth area of two roomed low income group flats in Naraina H Block offered by the Delhi Development Authority in April, 1972 worked out between Rs. 37/40 P. and Rs. 39/40P. excluding cost of land.

(b) whether it is also a fact that the cost per sq. ft. of plinth area of three roomed middle income group flats in Munirka offered by the Delhi Development Authority in November, 1973 worked out between Rs. 35/40 and Rs. 38/70 excluding cost of land ; and

(c) if so, the reasons for higher cost in respect of low income group Flats in H Block, Naraina, offered nearly 1½ years earlier ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) Varies from Rs. 37.45 to Rs. 40.34.

(b) Varies from Rs. 35.37 to Rs. 38.70.

(c) This is primarily because of proportionately higher element of charges demanded by the Municipal Corporation of Delhi at the time of taking over services, expenditure incurred by the DDA on the maintenance of water supply and other services, etc.

P. L. 480 Import of Foodgrains

609. SHRI SHYAMLAL GUPTA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether Government have taken steps to ensure that PL-480 imports do not exceed the market deficit ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE) : (a) and (b) Foodgrain imports